

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

**UNSTARRED QUESTION NO. 2999
ANSWERED ON 18TH DECEMBER, 2025**

INSTALLATION OF UNAUTHORISED CNG KIT

2999. SMT. MALA ROY:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether the Government has any data regarding the number of unauthorised CNG kits installed in private and commercial vehicles in the country as on 15.11.2025 and if so, the details thereof, State-wise; and

(b) the number of cases registered on this issue upto 15.11.2025, State-wise?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a)&(b)The Government in the Ministry of Road Transport and Highways has data regarding authorised CNG retrofitted Vehicles in Transport and Non-Transport category. The State / UT - wise number of such vehicles as available in VAHAN portal, is given below:

S.No	State	Authorised CNG retrofitted vehicles registered from 01 st January, 2024 to 15 th November, 2025		Total
		Transport	Non-Transport	
1	Andhra Pradesh	295	206	501
2	Arunachal Pradesh	2	2	4
3	Assam	34	13	47
4	Bihar	114	1021	1135
5	Chandigarh	10	247	257
6	Chhattisgarh	22	65	87
7	Dadra and Nagar Haveli and Daman and Diu	3	91	94
8	Delhi	144	27149	27293
9	Goa	177	216	393
10	Gujarat	3111	150704	153815
11	Himachal Pradesh	34	102	136
12	Haryana	1560	17403	18963
13	Jharkhand	43	414	457
14	Jammu and Kashmir	0	1	1
15	Karnataka	3149	3534	6683

16	Kerala	1774	6465	8239
17	Maharashtra	5573	34121	39694
18	Madhya Pradesh	2318	26423	28741
19	Nagaland	344	0	344
20	Odisha	316	354	670
21	Punjab	1032	648	1680
22	Puducherry	4	6	10
23	Rajasthan	1566	18996	20562
24	Tamil Nadu	3993	5516	9509
25	Tripura	13	129	142
26	Uttarakhand	159	664	823
27	Uttar Pradesh	2948	24927	27875
28	West Bengal	345	453	798
	Total	29083	319870	348953
